

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:398

ANSWERED ON:29.03.2017

Faecal Sludge and Septage Management Policy

Singh Shri Parvesh Sahib

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to bring out a national policy on Faecal Sludge and Septage Management (FSSM);

(b) if so, the details thereof along with its aims and objectives; and

(c) whether any step has been taken or is proposed to be taken for sale of faecal sludge to farmers as compost and if so, the details thereof?

Answer

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

(a) to (c) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 398 FOR 29.03.2017 REGARDING FAECAL SLUDGE AND SEPTAGE MANAGEMENT POLICY

(a): Yes, Madam. Ministry has brought out a National Policy on Faecal Sludge and Septage Management (FSSM) in February 2017.

(b): The vision for Faecal Sludge and Septage Management in urban India is that all Indian cities and towns become sanitized, healthy and liveable and ensure sustenance of good sanitation practices with improved Onsite Sanitation Services together with faecal sludge and septage management to achieve optimum public health status and maintain clean environment with special focus on the poor.

The key objective of the urban FSSM Policy is to set the context, priorities, and direction for, and to facilitate, nationwide implementation of FSSM services in all ULBs for safe and sustainable sanitation practice. The salient features of the FSSM policy are at Annexure-I.

(c): No separate steps have been taken for sale of faecal sludge to farmers as compost. However, a policy on promotion of city compost (primarily from municipal solid waste) was brought out by the Department of Fertilizers, Ministry of Chemicals and Fertilizers, wherein market development assistance in the form of fixed amount of Rs. 1500 per tonne of city compost is to be provided to fertilizer marketing companies for promoting sale of city compost. A copy of O.M. No. 11026/14/2015-M&E dated 10.02.2016 of Department of Fertilizers (Ministry of Chemical and Fertilizers) is at Annexure-II. The faecal sludge, after proper disinfection, can be processed along with municipal solid waste under controlled conditions to produce City compost utilizing the faecal sludge.
